

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 390
ANSWERED ON 19/07/2022

CONSTRUCTION OF HOUSES UNDER PMAY-G

390. SHRI SANJAY JADHAV:
SHRI RAMDAS C. TADAS:
SHRI KRUPAL BALAJI TUMANE:
SHRI DIBYENDU ADHIKARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses constructed under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the last three years and the current year and the number of houses likely to be constructed, State and district-wise, particularly in Wardha and Amravati districts of Maharashtra;
- (b) the number of houses sanctioned/allotted in Parbhani, Dadra and Nagar Haveli, Daman and Diu thereunder during the last three years and the current status thereof along with the details of the funds allocated and budget sanctioned in this regard, State and district-wise;
- (c) whether the Government has not been able to meet the target set by it for these five years and if so, the reasons therefor;
- (d) the steps taken by the Government to ensure timely allotment of housing units to all the stakeholders;
- (e) the total number of beneficiaries who have been covered under the PMAY-G, State-wise, district-wise and year-wise, particularly in the State of West Bengal; and
- (f) the comparative study report of the States and percentage of houses completed and allocated to beneficiaries and ongoing projects, State and district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) The total number of houses constructed under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last three years and the current year, State-wise is given in **Annexure-I** and particularly in Wardha and Amravati districts of Maharashtra is given in **Annexure-II**.

The State/District-wise details of houses constructed under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses completed in a financial year irrespective of target year.

- (b) The target year-wise details of number of houses sanctioned and completed in Parbhani, Dadra and Nagar Haveli & Daman and Diu during the last three years and current year (as on 14.07.2022) are as under :-

	2019-20		2020-21		2021-22		2022-23 (as on 14.07.2022)	
	Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
Parbhani	996	776	1893	1278	6310	47	0	0
D&N Haveli & Daman and Diu	0*	0	0*	0	52	0	0	0

*Targets equivalent to the available eligible beneficiaries from SECC, 2011 list were allocated to the UT(s) during the FY 2016-17, 2017-18 and 2018-19. Therefore, the targets were not allocated during FY 2019-20 and 2020-21. A target of 1,182 houses has been allocated out of the new Awaas+ survey during FY 2021-22.

The details of Central share released during last three years and the current year (as on 14.07.2022) to the State of Maharashtra and UT of Dadra and Nagar Haveli, Daman and Diu are as under :-

States/UTs	(Rs. in crore)			
	2019-20	2020-21	2021-22	2022-23
Maharashtra	1,815.32	1,310.10	1,249.79	0
D&N Haveli & Daman and Diu	55.98	0	0	0

The Central Assistance under PMAY-G is released to the State on the basis of balance targets, liabilities and unspent balance available. These funds are released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respect State/UT Governments. The State-wise details of Central share released during last three years and the current year (as on 14.07.2022) is given in **Annexure-III**. The district-wise details of fund releases under PMAY-G can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->High level financial progress report.

(c) & (d) Under PMAY-G, out of the total target of 2.95 crore houses, a target of 2.70 crore houses has already been allocated to the States/UTs, out of which 2.43 crore houses have been sanctioned, first installment of funds has been released to 2.33 crore beneficiaries and 1.88 crore houses have been completed as on 14.07.2022. During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected which retarded the pace of construction of PMAY-G houses. Besides, the delays are also due to delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs, at times General/Assembly/Panchayat elections, and unavailability of building materials. Therefore, the timeline for completion of PMAY-G has also been extended from March, 2022 to March, 2024. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

(e) The details of number of beneficiaries sanctioned under the PMAY-G, State-wise and year-wise and District-wise for the State of West Bengal are given in **Annexure-IV**. The District-wise details of houses sanctioned under PMAY-G can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

(f) The State-wise detail of percentage of houses completed and allocated to beneficiaries and ongoing projects is given in **Annexure-V**. The district-wise details can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

Annexure-I

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 390 to be answered on 19.07.2022 regarding Construction of Houses under PMAY-G

Year-wise/State-wise details of number of houses constructed under PMAY-G during the last three years and the current year (as on 14.07.2022):

(Units in no.)

S.No	State Name	Total target allocated (From inception 2016-17 till date)	Houses Constructed				Total houses constructed till date	Balance houses*
			2019-2020	2020-2021	2021-2022	2022-2023		
1	Arunachal Pradesh	41,596	747	2,417	992	800	5,041	36,555
2	Assam	19,13,026	84,009	1,30,879	1,17,694	64,610	5,82,272	13,30,754
3	Bihar	38,83,611	3,76,216	9,42,615	5,08,363	1,52,066	25,89,223	12,94,388
4	Chhattisgarh	10,97,150	34,587	59,684	23,290	281	8,25,227	2,71,923
5	Goa	1,707	3	87	19	2	133	1,574
6	Gujarat	4,49,167	35,589	50,742	77,282	39,864	3,81,866	67,301
7	Haryana	30,789	6,670	1,215	263	203	20,989	9,800
8	Himachal Pradesh	15,483	447	605	1,884	447	9,984	5,499
9	Jammu and Kashmir	2,01,633	5,610	21,745	42,569	6,577	91,493	1,10,140
10	Jharkhand	16,03,268	1,56,974	2,35,013	2,95,041	71,418	12,19,445	3,83,823
11	Kerala	42,212	779	686	2,440	366	20,282	21,930
12	Madhya Pradesh	37,89,400	2,71,273	2,60,964	6,05,954	1,36,058	25,90,032	11,99,368
13	Maharashtra	15,05,983	92,277	1,81,756	1,79,022	29,070	8,29,942	6,76,041
14	Manipur	46,166	1,151	2,379	3,626	152	15,029	31,137
15	Meghalaya	81,677	4,995	5,016	7,009	1,517	30,126	51,551
16	Mizoram	20,518	997	1,123	1,158	3	5,514	15,004
17	Nagaland	24,775	3,687	535	0	0	4,239	20,536
18	Odisha	26,95,837	3,61,187	3,95,106	97,143	6,665	16,95,340	10,00,497
19	Punjab	41,117	410	3,908	5,473	19	23,169	17,948
20	Rajasthan	17,33,959	1,66,764	3,15,481	1,41,346	47,495	13,15,516	4,18,443
21	Sikkim	1,409	34	13	5	0	1,070	339
22	Tamil Nadu	8,17,439	49,986	51,868	57,322	23,435	3,65,679	4,51,760
23	Tripura	2,82,238	6,155	15,462	1,639	49,974	97,253	1,84,985
24	Uttar Pradesh	26,15,951	1,74,167	37,710	10,94,667	24,474	25,74,636	41,315
25	Uttarakhand	29,052	192	19	3,844	5,530	21,750	7,302
26	West Bengal	34,82,359	2,86,340	6,78,583	9,59,230	79,259	33,33,011	1,49,348
27	Andaman and Nicobar	1,337	286	483	335	13	1,117	220
28	Dadra and Nagar Haveli	6,763	221	972	641	107	2,138	4,625
29	Daman and Diu	68	0	0	0	0	13	55

30	Lakshadweep	53	9	28	7	0	44	9
31	Puducherry	0	0	0	0	0	0	0
32	Andhra Pradesh	2,56,270	5	0	0	0	46,707	2,09,563
33	Karnataka	3,07,746	7,085	2,405	13,292	0	1,01,630	2,06,116
34	Telangana	0	0	0	0	0	0	0
35	Ladakh	1,992	0	0	0	0	1,428	564
	Total	2,70,21,751	21,28,852	33,99,499	42,41,550	7,40,405	1,88,01,338	82,20,413

Note: The houses under construction, out of the target allocated i.e. 82.20 lakh, are targeted for completion by March, 2024. Further, the balance targets of 25 lakh houses (2.95-2.70) will be allocated to the States in due course and are also targeted to be completed by March, 2024.

Annexure-II**Annexure-II referred to in reply to part (a) of Lok Sabha Unstarred Question No. 390 to be answered on 19.07.2022 regarding Construction of Houses under PMAY-G**

Year-wise/District-wise details of number of houses constructed under PMAY-G during the last three years and the current year (as on 14.07.2022) in Wardha and Amravati districts of Maharashtra.

(units in Nos.)

S.No	District	2019-2020	2020-2021	2021-2022	2022-2023
1	Amravati	7,695	8,998	14,553	2,513
2	Wardha	1,025	1,781	3,093	396
	Total	8,720	10,779	17,646	2,909

Annexure-III

Annexure-III referred to in reply to part (b) of Lok Sabha Unstarred Question No. 390 to be answered on 19.07.2022 regarding Construction of Houses under PMAY-G

Year-wise/State-wise details of Central share released under PMAY-G during the last three years and the current year (as on 14.07.2022):

(Rs. in crore)

S.No.	State	2019-20	2020-21	2021-22	2022-23 (as on 14.07.2022)
1	Arunachal Pradesh	0.00	0.00	104.85	0.00
2	Assam	1,433.97	1,503.43	5,771.11	0.00
3	Bihar	4,902.97	6,683.93	3,082.22	1,872.30
4	Chattisgarh	562.55	307.12	0.00	0.00
5	Goa	0.00	0.00	0.00	0.00
6	Gujarat	385.56	192.78	687.29	0.00
7	Haryana	34.55	0.00	0.00	0.00
8	Himachal Pradesh	0.00	10.62	32.97	12.53
9	Jammu & Kashmir	67.69	795.86	123.43	261.44
10	Jharkhand	2,442.76	3,348.51	1,207.91	0.00
11	Kerala	0.00	0.00	0.00	35.15
12	Madhya Pradesh	2,291.98	4,565.80	4,509.58	588.73
13	Maharashtra	1,815.33	1,310.10	1,249.80	0.00
14	Manipur	10.30	84.89	21.01	80.51
15	Meghalaya	22.60	191.08	90.13	0.00
16	Mizoram	0.00	16.16	41.92	0.00
17	Nagaland	0.00	17.40	17.41	0.00
18	Odisha	2,197.33	2,821.87	1,011.87	0.00
19	Punjab	0.00	49.22	18.31	0.00
20	Rajasthan	2,933.34	1,108.59	1,405.46	566.44
21	Sikkim	0.65	0.00	0.57	0.00
22	Tamil Nadu	487.52	78.62	928.93	0.00
23	Tripura	229.52	113.62	1,368.48	0.00
24	Uttar Pradesh	1,145.64	4,830.90	3,727.00	0.00
25	Uttarakhand	0.00	0.00	149.18	0.00
26	West Bengal	5,976.00	8,810.54	687.84	0.00
27	Andaman and Nicobar	0.00	16.88	0.00	0.00
28	Dadra & Nagar Haveli	55.98	0.00	0.00	0.00
29	Daman & Diu	0.00	0.00	0.00	0.00
30	Lakshadweep	0.00	0.00	0.00	0.00
31	Puducherry	-	-	-	-
32	Andhra Pradesh	0.00	0.00	0.00	0.00
33	Karnataka	309.60	0.00	0.00	0.00
34	Telangana	-	-	-	-
35	Ladakh	0.00	0.00	0.00	0.00
Total		27,305.84	36,857.92	26,237.27	3,417.1

* PMAY-G is not implemented in Puducherry and Telangana

Annexure-IV

Annexure-IV referred to in reply to part (e) of Lok Sabha Unstarred Question No. 390 to be answered on 19.07.2022 regarding Construction of Houses under PMAY-G

- i. State-wise/Year-wise details of number of beneficiaries sanctioned under the PMAY-G, including in the State of West Bengal from 2016-17 till 2022-23 (as on 14.07.2022)

S.No	State Name	Houses Sanctioned against the target year (units in Nos.)						
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Arunachal Pradesh	9,027	2,178	0	7,491	11,926	4,441	0
2	Assam	2,07,422	35,821	0	2,24,852	2,71,382	5,47,523	0
3	Bihar	6,34,153	5,34,715	0	12,88,586	2,40,977	9,54,689	0
4	Chhattisgarh	2,32,610	2,06,186	3,48,795	1,51,072	1,57,815	0	0
5	Goa	243	0	0	0	0	0	0
6	Gujarat	1,13,306	90,673	0	1,05,720	1,01,199	22,588	0
7	Haryana	11,670	9,301	0	0	702	5,346	0
8	Himachal Pradesh	4,745	2,444	0	871	3,897	3,142	0
9	Jammu and Kashmir	15,036	19,698	0	54,167	47,484	60,100	0
10	Jharkhand	2,30,756	1,58,959	1,38,844	3,21,862	3,47,857	3,85,691	0
11	Kerala	16,390	5,579	0	0	0	12,488	0
12	Madhya Pradesh	4,48,109	3,89,499	5,65,887	5,99,954	6,24,809	10,75,252	0
13	Maharashtra	2,24,877	1,44,208	66,271	3,00,795	2,59,474	2,55,305	0
14	Manipur	9,747	0	0	8,849	14,147	1,370	0
15	Meghalaya	17,030	3,715	0	17,154	23,709	573	0
16	Mizoram	4,806	1,794	0	1,500	5,432	0	0
17	Nagaland	4,239	0	0	5,900	7,850	4,312	0
18	Odisha	3,96,020	3,40,450	2,55,903	6,56,521	1,89,714	0	0
19	Punjab	10,000	3,998	0	9,995	0	13,309	0
20	Rajasthan	2,49,970	2,22,944	2,12,940	4,47,106	2,02,041	3,91,678	0
21	Sikkim	1,079	0	0	0	220	67	0
22	Tamil Nadu	1,76,338	1,30,214	21,000	1,83,335	0	2,39,014	0
23	Tripura	23,729	1,259	0	23,612	0	1,82,226	0
24	Uttar Pradesh	5,71,718	3,94,802	3,09,800	1,71,710	7,31,532	4,30,788	0
25	Uttarakhand	8,532	4,036	0	0	12,940	2,918	0
26	West Bengal	4,31,758	3,75,031	5,85,600	10,26,441	8,91,203	1,58,037	0
27	A&N Islands	198	184	313	246	406	0	0
28	D&N Haveli	287	731	4,499	0	0	19	0
29	Daman and Diu	0	14	0	0	0	33	0
30	Lakshadweep	53	0	0	0	0	0	0
31*	Puducherry	-	-	-	-	-	-	-
32	Andhra Pradesh	58,779	8,788	0	0	0	0	0
33	Karnataka	78,228	43,193	0	39,459	0	0	0
34*	Telangana	-	-	-	-	-	-	-
35	Ladakh	0	0	0	201	478	0	0
	Total	41,90,855	31,30,414	25,09,852	56,47,399	41,47,194	47,50,909	0

* PMAY-G is not implemented in Puducherry and Telangana

- ii. District-wise/Year-wise details of number of beneficiaries sanctioned under the PMAY-G in the State of West Bengal from 2016-17 till 2022-23 (as on 14.07.2022)

SNo	District Name	Houses Sanctioned against the target year (units in Nos.)						
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	24 Parganas (North)	26,000	30,217	46,076	71,878	71,898	3,080	0
2	24 Parganas South	34,613	54,105	83,847	1,56,106	1,58,132	9,794	0
3	Alipurduar	8,456	5,237	11,491	10,334	1,951	289	0
4	Bankura	26,610	17,368	26,972	44,689	33,361	3,026	0
5	Bardhaman	32,358	4,058	9,996	8,131	3,890	71	0
6	Birbhum	24,421	41,871	69,639	1,11,674	85,219	5,671	0
7	Coochbehar	39,482	2,020	4,535	4,304	396	0	0
8	Darjeeling Gorkha Hill Council (DGHC)	0	0	2,461	836	785	99	0
9	Dinajpur Dakshin	9,822	2,836	7,500	5,131	2,766	225	0
10	Dinajpur Uttar	32,885	5,721	10,610	12,169	12,934	3,530	0
11	Hooghly	28,293	9,612	25,491	17,988	5,688	1,058	0
12	Howrah	9,441	8,281	19,981	27,252	14,111	2,327	0
13	Jalpaiguri	12,727	3,436	9,495	5,330	2,143	58	0
14	Jhargram	7,135	10,000	19,972	22,528	16,425	808	0
15	Kalimpong	0	0	949	505	577	136	0
16	Maldah	8,168	32,028	24,973	1,04,616	66,443	24,299	0
17	Murshidabad	32,505	44,238	49,800	1,24,006	1,12,064	47,445	0
18	Nadia	33,693	14,770	23,194	35,418	42,272	560	0
19	Paschim Medinipur	24,461	16,630	29,983	44,264	45,298	1,320	0
20	Purba Bardhaman	29,333	32,501	50,149	71,183	56,204	6,403	0
21	Purba Medinipur	16,983	20,704	27,045	89,100	99,930	27,500	0
22	Purulia	20,442	18,644	30,416	58,408	58,324	20,274	0
23	Siliguri Mahakuma Parisad	3,263	754	1,025	594	395	64	0
	Total	4,61,091	3,75,031	5,85,600	10,26,444	8,91,206	1,58,037	0

Annexure-V

Annexure-V referred to in reply to part (f) of Lok Sabha Unstarred Question No. 390 to be answered on 19.07.2022 regarding Construction of Houses under PMAY-G

State-wise details of percentage of houses completed and allocated to beneficiaries and ongoing projects under PMAY-G

S.No	State Name	Target allocated by the Ministry	Houses Sanctioned by the States/UTs	% Sanctioned against Target	Houses Completed	% Completed against Target	Balance	% Balance against Target
1	Arunachal Pradesh	41,596	35,063	84	5,041	12	36,555	88
2	Assam	19,13,026	12,87,000	67	5,82,272	30	13,30,754	70
3	Bihar	38,83,611	36,53,120	94	25,89,223	67	12,94,388	33
4	Chhattisgarh	10,97,150	10,96,478	100	8,25,227	75	2,71,923	25
5	Goa	1,707	243	14	133	8	1,574	92
6	Gujarat	4,49,167	4,33,486	97	3,81,866	85	67,301	15
7	Haryana	30,789	27,019	88	20,989	68	9,800	32
8	Himachal Pradesh	15,483	15,099	98	9,984	64	5,499	36
9	Jammu And Kashmir	2,01,633	1,95,258	97	91,493	45	1,10,140	55
10	Jharkhand	16,03,268	15,83,969	99	12,19,445	76	3,83,823	24
11	Kerala	42,212	34,457	82	20,282	48	21,930	52
12	Madhya Pradesh	37,89,400	37,03,510	98	25,90,032	68	11,99,368	32
13	Maharashtra	15,05,983	12,50,930	83	8,29,942	55	6,76,041	45
14	Manipur	46,166	34,113	74	15,029	33	31,137	67
15	Meghalaya	81,677	62,181	76	30,126	37	51,551	63
16	Mizoram	20,518	13,532	66	5,514	27	15,004	73
17	Nagaland	24,775	22,301	90	4,239	17	20,536	83
18	Odisha	26,95,837	18,38,608	68	16,95,340	63	10,00,497	37
19	Punjab	41,117	37,302	91	23,169	56	17,948	44
20	Rajasthan	17,33,959	17,26,679	100	13,15,516	76	4,18,443	24
21	Sikkim	1,409	1,366	97	1,070	76	339	24
22	Tamil Nadu	8,17,439	7,49,901	92	3,65,679	45	4,51,760	55
23	Tripura	2,82,238	2,30,826	82	97,253	34	1,84,985	66
24	Uttar Pradesh	26,15,951	26,10,350	100	25,74,636	98	41,315	2
25	Uttarakhand	29,052	28,426	98	21,750	75	7,302	25
26	West Bengal	34,82,359	34,68,070	100	33,33,011	96	1,49,348	4

27	Andaman and Nicobar	1,337	1,347	101	1,117	84	220	16
28	Dadra and Nagar Haveli	6,763	5,536	82	2,138	32	4,625	68
29	Daman and Diu	68	47	69	13	19	55	81
30	Lakshadweep	53	53	100	44	83	9	17
31	Puducherry*	-	-	-	-	-	-	-
32	Andhra Pradesh	2,56,270	67,567	26	46,707	18	2,09,563	82
33	Karnataka	3,07,746	1,60,880	52	1,01,630	33	2,06,116	67
34	Telangana*	-	-	-	-	-	-	-
35	Ladakh	1,992	1,906	96	1,428	72	564	28
	Total	2,70,21,751	2,43,76,623	90	1,88,01,338	70	82,20,413	30

* Telangana and Puducherry PMAY-G are not implementing PMAY-G.
